

**In the Court of HHJ Shri.R.M. Sadrani,**  
**Court 10, Addl. Sessions Judge**  
**Criminal Cause List Dated 22-09-2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	SC 459/14	State-Wadala Police St. V/s Abdul Hamid Yusuf Shaikh	Arguments HCTB
2	S.C. 504/14	R.C.F.Pol.Stn. Vs. Sachin Abdul Rahim Makrani and Anr.	R/E (PH)
3	S.C.290/15	D.N.Nagar Pol.Stn. Vs. Sajid Abdul Rahim Makrani and Ors.	R/E (PH)
4.	S.C.417/15	Sion Pol.Stn. Vs. Smt. Mariamma Rajendra Devendra	R/E (PH)
5.	S.C.605/16	Mankurd Pol.Stn. Vs. Jahangir Muttu Shaikh	R/E (PH)
6.	S.C.507/20	Dharai Pol.Stn. Vs. Mohd.Ashique Abdul Rajik Shaikh	R/E (PH)

\*\*\*\*\*